

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CRI-9/2020

SHRI VISHWANATH R.
NAGVENKAR**.. Applicant.***Versus*

STATE OF GOA & ORS.

.... Respondents

Shri Athnain Naik, Advocate for the Applicant.

Mr. G. Nagvenkar, Additional Public Prosecutor holding for Shri P. Faldessai, for the Respondents.

Coram:- Nutan D. Sardessai, J.**Date:- 16th June, 2020.**

P.C.:

Heard Shri Athnain Naik, learned Advocate for the applicant and Shri G. Nagvenkar, learned Additional Public Prosecutor holding for Shri P. Faldessai, for the State.

2. He seeks time till Friday.
3. In the meantime interim relief to continue till Friday, i.e. 19.06.2020.
4. Stands over on 19.06.2020.

Nutan D. Sardessai, J.

msr.